

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.216 – IA 660 of 2022  
In  
CP(IB) 232 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

IDBI Bank Ltd

V/s

JBF Petrochemicals Ltd

.....Applicant

.....Respondent

**Order delivered on 27/09/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Rasesh Sanjanwala, Sr., Adv. a.w Mr. Monaal  
Davawala, Adv.

For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w Mr. Rohan Lavkumar, Adv.

**ORDER**

**IA 660 of 2022**

Pleadings are complete.

List on 17.10.2022

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**